

**HIGH COURT OF JAMMU AND KASHMIR  
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)**

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**O R D E R**

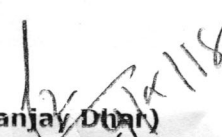
No: 970 Dated: 24/10/2018

**Subject: Nomination of Hon'ble Administrative Judges for different Districts.**

Consequent upon the retirement on superannuation of Hon'ble Mr. Justice M.K. Hanjura and in partial modification of High Court Order No. 177 dated 23-05-2018, the following Hon'ble Judges of the High Court of Jammu & Kashmir are appointed as Administrative Judges for the District(s) shown against each of them:-

S.No.	Name of the Hon'ble Judge	District
1.	Hon'ble Mrs. Justice Sindhu Sharma	Samba
2.	Hon'ble Mr. Justice Rashid Ali Dar	Anantnag

**By Order.**

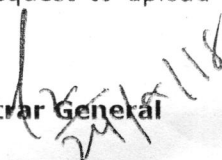
  
(Sanjay Dhar)  
Registrar General

No: 42403-2/89 Dated: 24/10/2018

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr/Mrs Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar for information.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar for information.
5. Principal District & Sessions Judge, Anantnag/Samba  
....for information and with the request to circulate the order amongst the Judicial Officers working under his territorial jurisdiction.

6. CPC, e-Courts, High Court of J&K, Srinagar with the request to upload the same on the official website.

  
Registrar General